

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**  
MISCELLANEOUS APPLICATION No. 03/2023 (WZ)  
IN  
ORIGINAL APPLICATION NO. 478/2018 (WZ)

**IN THE MATTER OF:**

THE GOA FOUNDATION ...APPLICANT

VERSUS

STATE OF GOA AND ORS. ...RESPONDENTS

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New Delhi  
Date: 04.08.2023

  
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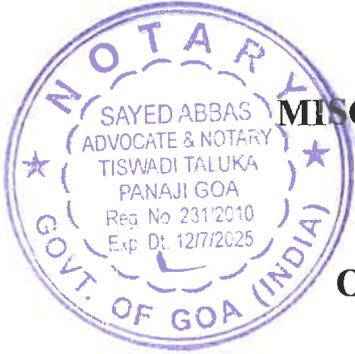
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ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1 TO 3  
IN COMPLIANCE OF THE ORDER OF THIS HON'BLE TRIBUNAL  
DATED 18.07.2023

I, Naveen Kumar. P, S/o M. Palanisamy, aged about 37 years, presently working as Deputy Conservator of Forests (Working Plan), in Goa Forest Department, having its office at Panaji, being the above-named deponent do hereby solemnly affirm and state as under:

1. That presently I am working as Deputy Conservator of Forests (Working Plan in the Goa Forest Department and as such in my official capacity, I

A handwritten signature in blue ink, appearing to be "Naveen Kumar P", written over a horizontal line.

am well conversant with the facts and circumstances of the present case and thus, competent and authorized to swear and depose to this additional affidavit.

2. That the Respondent No.1, the State of Goa (hereinafter the "Answering Respondent") is filing the present affidavit on behalf of Respondents 1 to 3 in compliance of the order dated 18.07.2023 passed by this Hon'ble Tribunal wherein the Answering Respondent was directed to file this affidavit to submit the additional facts with respect to the present Application.
3. It is submitted that, the Review Committee II, (hereinafter referred to as "RC-II"), as per approved methodology, requested Forest Survey of India to prepare high resolution Forest Cover Map (FCM) with more the 0.4% canopy density with area contiguous to private/govt forest and area more than 5 ha in the state.
4. RC-II, digitalised all 3349 survey numbers identified by Thomas and Araujo committee and superimposed it on Forest Cover Map provided by Forest Survey of India, where 91.83 Sq. Km. was found to be qualifying 2 criteria of area and canopy density.

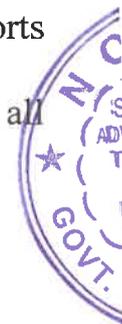


5. It is submitted that, Certain survey numbers/area were reviewed by RC-I (DCF Level Committee), thus, only a total of 87.50 Sq.km was subjected to field enumeration through 5 % sampling by field enumeration committees, of which only 25.634 Sq. Km area were found to fulfil the third criteria i.e., 75% forest species composition. RC-II is reviewing these areas as per approved methodology.
6. That the RC-II has received around than 8000 objections with respect to this 25.634 Sq. Km area from the land owners. It is submitted that the RC-II is giving a public hearing to each individual and the demand of these land owners for 100% enumeration or re-verification is being undertaken by the RC-II as per approved methodology.
7. It is submitted that the Survey Plan indicating qualifying areas completed till date is 10.97 Sq. Km. Accordingly, public hearing in respect of 10.00 Sq. Km area is completed so far. While, public hearing in respect of 0.97 Sq. Km is underway.
8. That a total of 4.55 Sq. km area has been finalised as Private Forest area in 60 survey numbers by RC-II after conducting public hearing in 1678 survey numbers. While, 5.45 Sq. Km has been referred back to field



enumeration committees for complete enumeration of the area/ reverification of area, as demanded by objectors during public hearing.

9. That the work of RC-II is final in respect of survey numbers reviewed therein. Thus, with approval of State Government, Interim reports submitted by the RC-II, are henceforth termed as Part Final Report for all purposes.



10. It is submitted that with approval of State Government, all the Six Part Final Reports are uploaded on Forest Department's Website till date.

11. It is submitted that the Answering Respondent, i.e. the State Government of Goa has approved the proposal for notifying the 455.108 Ha (4.55 sq. km) area finalized by RC-II as private forest and is in the process of notifying the same qua an Official Gazette Notification.

12. It is asserted that though enumeration by sampling for the identified survey numbers/ area has been completed, conducting individual hearing by the RC-II for each affected owner/objector and subsequently fulfilling the requirement of 100% enumeration and re-verification is a time-consuming and exhaustive procedure.

13.I state that the contents of Paragraphs 1-12 of this affidavit are true and correct to my knowledge and based on the records maintained at my office.

Solemnly Affirmed at Panjim, Goa,

On this 04th day of August, 2023



*[Signature]*  
DEPONENT

**VERIFICATION:**

I hereby verify that the contents of Paras 1-12 of my above affidavit are true and correct to my knowledge derived from the official records of the Respondent and also on the basis of information received and believed to be correct. No part of it is false and nothing material has been concealed therefrom.

*[Signature]*  
DEPONENT



SOLEMNLY AFFIRMED AND VERIFIED  
BEFORE ME BY *Mrs. Naveen Kuman P.*  
WHO IS IDENTIFIED BY *ADHAR CARD*  
*Adhar Card 6343 8267 5280*  
SR. NO: *4649/2023*  
DATED: *04/08/2023*

*[Signature]*  
SAYED ABBAS  
Advocate & Notary  
Tiswadi Taluka  
Panaji-Goa 403001  
Reg. No. 231/2010



Kundan Patel &lt;kundanpatel59545@gmail.com&gt;

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**Additional Affidavit on behalf of Respondents 1 -3 in M.A. No. 03/2023 (WZ)**

1 message

**Kundan Patel** <kundanpatel59545@gmail.com>

Fri, Aug 4, 2023 at 6:17 PM

To: Norma Alvares &lt;cnalvares@gmail.com&gt;, Om Dcosta &lt;dcostaom@gmail.com&gt;

Cc: Harsha Peechara &lt;shpeechara@gmail.com&gt;, Harshita Gupta &lt;harshitagupta49@gmail.com&gt;

Dear Ma'am,

This email is being written to you from the Office of Mr. Sri Harsha Peechara.  
Please find attached a copy of the Additional Affidavit to be filed on behalf of the Respondents before the Hon'ble NGT in the matter titled as The Goa Foundation vs State of Goa & Ors. bearing M.A. No. 03/2023 [WZ]

I request you to kindly acknowledge the Service of the same.

Details of Counsel  
Mr. Sri Harsha Peechara  
9717466788  
[shpeechara@gmail.com](mailto:shpeechara@gmail.com)

--  
Regards,  
Kundan Patel

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 **MA 03.2023 Additional Affidavit.pdf**

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